

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Criminal Appeal No(s). 895/2020

GHURAI LAL GUPTA

Appellant(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.108791/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.108785/2020-EXEMPTION FROM FILING O.T. and IA No.108783/2020-PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA No.108787/2020-APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT)

Date : 11-07-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr. Praveen Jain, AOR

For Respondent(s)

Mr. Vishnu Shankar Jain, AOR

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Counter affidavit has already been filed on behalf of respondent no. 4.

Despite due service, none appears on behalf of respondent nos. 2 to 4.

Issue D.O. letter for requisition of records from concerned Courts as per rules.

List again on 23.08.2022.

S.P.S. LALER
Registrar